

## NOTES OF THE REGISTRY

## ORDERS OF THE TRIBUNAL

Order dated 21.09.04

On. dt. 21.9.04

None appear for the applicant nor the applicant present in person when the matter was called. However, Mr. B. das, Ld. ASC, was present and heard.

The applicant has filed this O.A. being aggrieved by his non selection as EDDA Kamsara B.O in account with Tarbha S.O. The admitted facts of the case are that the vacancy was notified on 28.02.00 to be filled up by ST candidate, in response to which, 10 applications were received. The inter-se merit of the applicants have been attached vide Annexure-2 to the counter. From the tabulation sheet it is clear that the applicant had submitted an incomplete application without submitting the caste certificate, which is essential for the purpose of consideration for his candidature for the post. On the other hand, the selected candidate i.e Shri Satyaban Bundhani, had submitted his application complete in all respects and he was the most meritorious amongst all the candidates who had fulfilled all the eligibility conditions, complete in all respects.

Having regard to the facts of the case, there appears to be no merit in this O.A. which is accordingly dismissed. No costs.

Vice-Chairman 21/9

Member (J)